NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/47/2016

NAME OF THE PETITIONER(S)

: V. Premavidhya Sangar & 2 Others

NAME OF THE RESPONDENT(S)

: Sanco Trans Limited & Another

UNDER SECTION

: 237(b)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. K. howtham kumer 2 B. Hani Knishnan

Council to Petitioner Pomen.

ORDER

Counsels for both the parties are present. Counsel for the Petitioner submitted final arguments. The time of the Court is over. Matter is adjourned for the arguments of the Counsel for the Respondent. Put up on 03.01.2018 at 10.30 A.M.

> -9d -MEMBER (JUDICIAL)

ghk